## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.28/ BB/ 2017	-	- For Clarifica- tion	Rule-6 of I&B	Sunrise Enterprises Vs Karuturi Foods Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO.

REPRESENTATION TO WHOM

**SIGNATURE** 

SIND', 21, HE SHAFIULCA. 14

& PHONE NUMBER

9900203250

Counsel for petitioner is present. He requested time to furnish the name of the IRP.

List it on 05.10.2017.

MEMBER (J)

MEMBER (T)